

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi	...	Applicant/Petitioner
Vs		
Praveer Construction Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 02.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Deepak Dahiya, Advocate
For the Liquidator: Mr. Rakesh Kumar Adv. Mr. Alok Kaushik Liquidator
For Respondent : Mr. Pulkit Deora, Harsh Gurbani Advs. for R7 in CA 603/2019.

ORDER

List the matter for hearing on 15.03.2021.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)